

Rs. in Crores

| 1997-98 | 1998-99 | 1999-2000 |
|---------|---------|-----------|
| 98.63   | 158.47  | 118.77    |

(b) There is no proposal with the Ministry to launch any other Poverty Alleviation scheme, during the current year.

### Youth Hostels in Assam

5324. SHRI PRAKANTA WARISA: Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

(a) the details of Youth Hostels constructed in the State of Assam during the last five years, particularly in the North Cachar district of the State, location-wise;

(b) the number of Youth Hostels proposed to be constructed in the State during the next two years, location-wise; and

(c) the steps being taken by Government in this regard?

THE MINISTER OF STATE IN THE DEPARTMENT OF YOUTH AFFAIRS AND SPORTS (SHRI TH. CHAOBA SINGH): (a) The details of youth hostels constructed in the State of Assam during the last five years are as under:—

| Sl.No. | Location of Youth Hostel | Year of Completion |
|--------|--------------------------|--------------------|
| 1.     | Nagaon                   | 1998               |
| 2.     | Tezpur                   | 1999               |

(b) and (c) On receipt of request from the State Govt. of Assam, the Deptt. would consider construction of more Youth Hostels in the State. Presently, there is no such proposal from the State of Assam.

### Probe into Lavish Lifestyle of Indian Cricketers

5325. SHRI ABANI ROY: Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

(a) whether Government propose to probe the lavish lifestyle of some Indian Cricketers;

(b) whether the source of wealth of these players have created suspicion;

(c) whether BCCI has been directed to probe the assets of cricketers and submit detailed report to Government; and

(d) if so, the time by which investigation in this regard are likely to be completed?

**THE MINISTER OF STATE IN THE DEPARTMENT OF YOUTH AFFAIRS AND SPORTS (SHRI TH. CHAOBA SINGH):** (a) to (d) The Government has entrusted the matter of Match Fixing to Central Bureau of Investigation (CBI) for appropriate inquiry and necessary action. Now, CBI will look into all aspects of this issue. The Government has not fixed any time limit for Inquiry, however, CBI has been requested to complete the Inquiry at the earliest.

#### **Scheme to Encourage Sports in T.N.**

**5326. PROF. M. SANKARALINGAM:** Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

(a) the details of the centrally-sponsored schemes that are implemented in Tamil Nadu to encourage sports;

(b) the funds allocated during the past five years in this regard; and

(c) whether Government have fully utilised the allocations?

**THE MINISTER OF STATE IN THE DEPARTMENT OF YOUTH AFFAIRS AND SPORTS (SHRI TH. CHAOBA SINGH):** (a) to (c) There is no Centrally sponsored scheme as such to encourage the sports. However, following central incentive schemes are run by the Govt. to encourage sports all over the country including Tamil Nadu:

- i. National Welfare Fund for Sports Persons;
- ii. Sports Fund for Pension to Meritorious Sports Persons;